

Central Administrative Tribunal
Principal Bench

C.P. No. 474 of 2000
in
O.A. No. 2976 of 1997

New Delhi, dated this the 19th February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Arun Kumar Sood & Others .. Petitioners

(By Advocate: Shri Praveen Chaturvedi)

Versus

Shri S.P. Mehta,
General Manager,
Northern Railway,
New Delhi & Others .. Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides on C.P. No. 474 of 2000
alleging contumacious disobedience of the Tribunal's
order dated 2.6.2000 in O.A. No. 2976/97.

2. In the background of directions contained
in Para 7.1 of the aforesaid order Respondents have
issued a revised seniority list (Annexure R-1), a
copy of which is taken on record, and if applicants
have any further grievance in regard to the same it

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will be open to them to agitate the same through appropriate original proceedings in accordance with law, if so advised.

3. The C.P. is dropped. Notices discharged.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

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(S.R. Adige)
Vice Chairman (A)